

medical terms and phrases used in the South Indian languages.

(c) At every stage of the work, the main users of the terminology i.e. University teachers and other experts were associated with the evolution of terminology. Over thousand active teachers and scholars hailing from every part of the country were associated in the finalisation of terminology evolved by the Commission for Scientific and Technical Terminology. It will be ensured that scholars who are the active users of this terminology are associated in the Pan-Indian terminology work also.

#### **Introduction of Intensive Agricultural Schemes**

921. SHRI M. BASAVARAJU: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that rapid increase in population is putting greater pressure on cultivable lands in the country;

(b) if so, whether Government propose to introduce intensive agricultural schemes; and

(c) if the answer to part (b) above be in the affirmative, what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) Yes, Sir. The per capita cultivable land has decreased from 0.41 hectares in 1960-61 to 0.29 hectares in 1977-78. The average size of holdings has also decreased from 2.30 hectares in 1970-71 to 2.00 hectares in 1976-77.

(b) and (c) Government is already implementing various Central and Centrally Sponsored intensive Agricultural Schemes for increasing production of foodgrains and cash crops. These are; (i) High-Yielding Varieties Programme; (ii) Minikit-cum-Community Nurseries Programme for rice; (iii) Minikit Programme of wheat, maize and millets; (iv) Schemes for intensive Development of Pulses; (v)

Intensive Oilseeds Development Programme; (vi) Intensive Cotton District Programme; and (vii) Intensive Jute District Programme.

#### **Misuse of Grants for Adoption of Orphans**

922. SHRI LADLI MOHAN NIGAM.: Will the Minister of SOCIAL WELFARE be pleased to state:

(a) whether Government are aware of the fact that the scheme adopting orphans by well-to-do families is being misutilised by most of the social workers engaged in this field; and

(b) whether Government has any information about receiving grants for the orphans by the so called social workers on the basis of false paper work it actually adopting the orphans?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL): (a) and (b) No, Sir. No case of misconduct on the part of social workers in respect of this has come to the notice of this Ministry.

#### **Functioning of Divisional Boards**

923. SHRI AMARPROSAD CHAKRABORTY: Will the Minister of COMMUNICATIONS be pleased to state;

(a) whether Government are aware that many Divisional Boards in the P&T Department are not functioning effectively; and

(b) whether there is any procedure for obtaining reports about their regular activities?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KARTIK ORAON): (a) and (b) The Divisional Boards are constituted and controlled by the Regional P&T Sports Control Boards set up at 16 regions/circles of P&T Department throughout the country. Many of the regions have already constituted their Divisional Boards and the majority of